

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 298 OF 2019 &
IA NO. 1280 OF 2019**

Dated : 29th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of :

Koppal Green Power Limited ...Appellant(s)

Vs.

Gulbarga Electricity Supply Co. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) :

ORDER

Admit.

Issue notice. Dasti, in addition, is permitted.

List the matter on **01.10.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**